ABSTRACT OF THE PROCEEDINGS

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Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XXIII

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ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS

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1884



Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament, 24 & 25 Vic., cap. 67.

The Council met at Government House, Simla, on Thursday, the 17th April, 1884.

PRESENT:

His Excellency the Viceroy and Governor General of India, K.G., G.M.S.I., G.M.I.E., presiding.

His Excellency the Commander-in-Chief, G.C.B., C.I.E.

The Hon'ble J. Gibbs, c.s.i., c.i.e.

Lieutenant-General the Hon'ble T. F. Wilson, C.B., C.I.E.

The Hon'ble C. P. Ilbert, c.i.E.

The Hon'ble Sir S. C. Bayley, K.C.S.I., C.I.E.

The Hon'ble T. C. Hope, c.s.i., c.i.E.

The Hon'ble Sir A. Colvin, K.C.M.G., C.I.E.

The Hon'ble W. W. Hunter, LL.D., C.I.E.

The Hon'ble D. G. Barkley.

NEW MEMBER.

The Hon'ble MR. BARKLEY took his sent as an Additional Member.

SUNDRY BILLS.

The Hon'ble Mr. Ilbert moved that the Hon'ble Mr. Barkley be added to the Select Committees on the following Bills:—

To amend the law relating to Local Solf-government in British Burma.

To amend the Legal Practitioners' Act, 1879, and the Indian Stamp Act, 1879.

To amend the Burma Courts Act, 1875.

For the validation of decisions passed on appeal by certain Settlement-officers in the Panjab.

124 SUNDRY.

[Mr. Ilbert; Sir Steuart Bayley.] [17th April, 1884.]

To make better provision for the organization and administration of Municipalities in the Panjab.

The Motion was put and agreed to.

The Hon'ble Sir Steuart Bayley moved that the Hon'ble Mr. Barkley be added to the Select Committees on the following Bills, namely:—

To amend the Sindh Incumbered Estates Act, 1881.

To amend and provide for the extension of the Northern India Takkavi Act, 1879.

The Motion was put and agreed to.

The Council adjourned to Thursday, the 1st May, 1884.

D. FITZPATRICK.

Secretary to the Government of India,
Legislative Department.

Simla;
The 18th April, 1884.